

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 107
IA No. 80/JPR/2022
CP No. (IB)- 118/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

KMG Industrial Traders Pvt. Ltd. ...Operational Creditor/Applicant

Versus

**Kandoi Metal Powders Manufacturing Co. Pvt. Ltd.
 ...Corporate Debtor/Respondent**

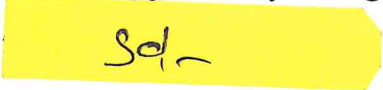
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
 HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Sanyam Jain, Adv.
For the Respondent : P. L. Hissaria, Adv.

ORDER

Heard Mr. Sanyam Jain, Adv. for the Petitioner/ Operational Creditor and Mr. P. L. Hissaria, Adv. for the Respondent/ Corporate Debtor. An IA No. 80/JPR/2022 has been filed by the Petitioner for restoration of CP No. (IB)-118/9/JPR/2019. Learned counsel for the Petitioner/ Operational Creditor seeks a final opportunity to argue this matter. List the matter on 25.11.2022.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

September 30, 2022